GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
STARRED QUESTION NO.255
TO BE ANSWERED ON 11.05.2016

IRREGULARITIES IN RAILWAYS

†*255.   SHRI SADASHIV LOKHANDE:

Will the Minister of RAILWAYS be pleased to state:

(a)   whether the Railways is aware of large scale irregularities/ corruption indulged in by the railway men, including running staff and if so, the details thereof;

(b)   whether cases of corruption and irregularities in booking/ confirmation of waitlisted tickets/berths including those resorted to by the Train Ticket Examiners (TTEs) have been brought to the notice of the Railways and if so, the details thereof during the last three years and the current year, zone-wise;

(c)   whether any investigation has been undertaken in the matter and if so, the details and the outcome thereof;

(d)   whether any monitoring mechanism exists in the Railways to identify such erring officials and if so, the details thereof; and

(e)   the steps taken by the Railways to ensure zero tolerance towards corruption and the outcome thereof?

ANSWER

MINISTER OF RAILWAYS

(SHRI SURESH PRABHAKAR PRABHU)

(a) to (e):   A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.255 BY SHRI SADASHIV LOKHANDE TO BE ANSWERED IN LOK SABHA ON 11.05.2016 REGARDING IRREGULARITIES IN RAILWAYS

(a) Railways have a well established system for detecting and penalising officials found to have indulged in corrupt/irregular practices. The total number of officials punished during the years 2013, 2014 and 2015 are 4877, 7231 and 6399 respectively.

(b) & (c) Cases of alleged corruption and irregularities in booking/ confirmation of waitlisted tickets/berths, including by TTEs come to notice through complaints and through checks conducted by Commercial and Vigilance Departments. Details of checks carried out in areas of mass contact and action taken are appended. This includes checks carried out on trains, booking offices and Passenger Reservation Systems (PRS).

(d) & (e) Railways have well established systems, rules and procedures which guide its various functions. The Railways also have a vigilance organization, spread over the entire railway system which conducts preventive, decoy and surprise checks. It also investigates complaints of corruption received. If any irregularity is detected, suitable disciplinary action is taken, depending upon the gravity of the charges.

Corrective measures for system improvement and increasing transparency are taken regularly. Some of the recent initiatives include putting details of all tenders on website, stores procurements through e-tendering, reverse auctions, changes in Tatkal reservation processes, registering of indents through Freight Operations Information System (FOIS), on-line allotment of rakes etc. Regular training and seminars are also organized to educate the officials and enhance their knowledge and awareness.

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APPENDIX REFERRED TO IN REPLY TO PARTS (b) AND (c) OF STARRED QUESTION NO.255 BY SHRI SADASHIV LOKHANDE TO BE ANSWERED IN LOK SABHA ON 11.05.2016 REGARDING IRREGULARITIES IN RAILWAYS

(b) and (c)

Railways	Number of checks conducted in mass contact area (year wise)				Number of staff against whom action initiated (year wise)			
	2013	2014	2015	2016	2013	2014	2015	2016
Central	96	87	111	50	32	26	39	11
Eastern	343	286	317	64	137	97	71	14
East Central	208	297	227	80	165	220	158	35
East Coast	367	190	124	19	181	93	112	14
Northern	2816	2218	2348	529	779	1602	1839	441
North Central	147	195	218	27	63	52	44	6
North Eastern	836	825	776	171	290	420	410	95
Northeast Frontier	205	145	175	68	177	124	155	44
North Western	756	756	712	53	457	323	346	7
Southern	581	322	376	99	364	258	250	23
South Central	125	178	182	62	80	131	115	51
South Eastern	175	124	168	67	129	12	21	8
South East Central	147	178	192	68	68	43	71	14
South Western	192	192	139	21	91	72	67	10
Western	632	323	440	106	1336	719	634	120
West Central	1397	564	411	85	86	197	115	13
TOTAL	9023	6880	6916	1569	4435	4389	4447	906

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